



2026:AHC:19124

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - B No. - 2256 of 2013

Akshaibar Maurya

.....Petitioner(s)

Versus

D.D.C. And Others

.....Respondent(s)

Counsel for Petitioner(s)	: Dinesh Kumar Maurya, Dr. Aditya Kumar Trivedi, Vinod Dwivedi
Counsel for Respondent(s)	: Bhupendra Kumar Tripathi, C.S.C., Mahesh Narain Singh, S.M.Yadav

Court No. - 54

HON'BLE DINESH PATHAK, J.

In Re : Civil Misc. Withdrawal Application No.07 of 2024

1. The instant withdrawal application has been moved on behalf of the petitioner supported by affidavit of Sachin Kumar Maurya to withdraw the writ petition.
2. Learned counsel for the petitioner submits that in the changed circumstances petitioner do not want to press the writ petition, therefore, instant withdrawal application may be allowed and the writ petition may be dismissed as withdrawn.
3. There is no oppose to the prayer as made by learned counsel for the petitioner.
4. As such, the instant withdrawal application is hereby **allowed**.

In Re : Writ Petition

5. In view of the order of the day passed in withdrawal application, as mentioned above, the instant **writ petition is dismissed as withdrawn**.

January 28, 2026

vkg

(Dinesh Pathak,J.)